Unstarred Questions

(XXIV) Uttarakhand

KL Polytechnic, Ram Nagar, Roorkee, Haridwar, Uttarakhand-247667

(XXV) West Bengal

- Birla Institute of Technology, 56, B.T. Road, Kolkata, West Bengal-700050 48.
- 49. North Calcutta Polytechnic, 15, Gobinda Mondal Lane, Cossipore, Kolkata, West Bengal-700002
- 50. Regional Institute of Printing Technology, Raja SC Mullick Road, Jadavpur, Kolkata, West Bengal-700032

Implementation of RMSA

3883. SHRJ DEREK O'BRIEN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the status of implementation of the Rashtriya Madhyamik Shiksha Abhiyan (RMSA), State-wise;
- (b) whether the Ministry is taking steps to provide access to a playground in each school, a part time instructor for physical education in upper primary schools and supply of games and sports equipments, as per the requirement of schools and if so, the details thereof; and
- (c) whether the Ministry is taking assistance from private entities to meet these targets and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI UPENDRA KUSHWAHA): Rashtriya Madhyamik Shiksha Abhiyan (RMSA) is a centrally sponsored scheme envisaging inter alia provision of a secondary school within a reasonable distance of any habitation and to improve quality of education imparted at secondary level by making all secondary schools conform to prescribed norms, removing gender, socio-economic and disability barriers etc. Under RMSA, 12,394 new schools and strengthenipg of 37,382 existing schools have been approved upto 2016-17. The State-wise details are given in the Statement (See below).

(b) The RMSA framework recognizes the importance of sports in providing quality secondary education in the country to ensure holistic development of the students. The scheme encourages the States/UTs to focus on sports, culture activities, activity based learning, exposure to life skills with respect to health, nutrition etc. The annual school grant of ₹ 50, 000/- per school provided under the scheme has provision among other components, for sports equipment and uniform. Further, under

Unstarred Questions 217

the Scheme, sport equipments for 6,421 schools and sports tournaments at district level in 296 districts across the country have been approved. The Framework for implementation of RMSA also provides that schools not having playgrounds will use playgrounds in neighboring schools or community playground. At present, there is no provision of engaging part time instructor for physical education under the scheme.

(c) No Sir, the Ministry is not taking assistance from private entities to meet the targets under RMSA.

Statement State-wise details of new schools and strengthening of schools upto 2016-17

Sl. No.	States/UTs	New Schools	Strengthening
1.	Andaman and Nicobar Islands	0	13
2.	Arunachal Pradesh	80	219
3.	Assam	12	2274
4.	Andhra Pradesh	96	3175
5.	Bihar	1153	1618
6.	Chhattisgarh	1425	1640
7.	Chandigarh	2	11
8.	Daman and Diu	3	11
9.	Dadra and Nagar Haveli	0	12
10.	Delhi	0	30
11.	Goa	0	74
12.	Gujarat	467	0
13.	Haryana	56	2837
14.	Himachal Pradesh	175	1045
15.	Jammu and Kashmir	636	533
16.	Jharkhand	1189	850
17.	Karnataka	350	1781
18.	Kerala	112	947
19.	Lakshwadeep	0	0
20.	Madhya Pradesh	1658	4152
21.	Maharashtra	0	492
22.	Meghalaya	64	37

Sl. No.	States/UTs	New Schools	Strengthening
23.	Manipur	179	226
24.	Mizoram	91	199
25.	Nagaland	168	67
26.	Odisha	864	2211
27.	Punjab	318	3017
28.	Puducherry	9	40
29.	Rajasthan	240	4407
3 0.	Sikkim	16	169
31.	Tamil Nadu	1115	899
32.	Telangana	8	2402
33.	Tripura	116	306
34.	Uttar Pradesh	1504	500
35.	Uttarakhand	280	817
36.	West Bengal	8	371
	Total	12,394	37,382

Policy for education of differently-abled children

†3884. SHRI SANJAY SETH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the differently-abled children in the country are deprived of quality education;
 - (b) if so, the reasons therefor;
- (c) whether Government has prepared any policy for the education of differently-abled children;
 - (d) if so, the details thereof; and
 - (e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI UPENDRA KUSHWAHA): (a) No, Sir.

- (b) Does not arise in view of (a) above.
- (c) to (e) The Government is implementing schemes to cater to the diverse needs of the differently-abled children at elementary and secondary level of education through

[†] Original notice of the question was received in Hindi.